

Nomination of cases by Hon'ble the Acting Chief Justice on 06.07.2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 9894/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 08.07.2016
2	CrI. Appeal – 1311/2012	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 08.07.2016
Bench Comprising			
3	P.I.L. - 60792/2014 (Recall Application)	Hon'ble Dilip Gupta, J. and Hon'ble M. K. Gupta, J.	Writ C-II Section on 08.07.2016
4	CrI. Appeal – 199/2009	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 08.07.2016
Hon....., J.			
5	CrI. Revision – 295/2001	Hon'ble V. K. Srivastava, J.	Criminal Revision Section on 08.07.2016
6	Bail – 17079/2016 (Correction Application)	Hon'ble Vipin Sinha, J.	Bail Section on 08.07.2016
7	W. P. - 28615/2016	Hon'ble M. K. Gupta, J.	Computer Fresh Section on 06.07.2016
Appropriate Court dealing with such matters			
8	CrI. Appeal – 2897/2014	Appropriate Court dealing with such matters	Criminal Appeal Section on 08.07.2016
9	CrI. Appeal – 1220/2015	Appropriate Court dealing with such matters	Criminal Appeal Section on 08.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
08/07/2016